

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No. 55/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Salveo Life Science Limited.		
Under Section	66		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *TIAINLA* *o/o RD (ER)* *Ministry of Corporate Affairs* *17.1.18*  
*Deputy Director*

**ORDER**

No one is present from either side.

Deputy Director, RD (ER) is present on behalf of Central Government.  
Petition is dismissed in default on the part of the petitioner.

*Sd*

(Jinan K.R.)  
Member (Judicial)

*Sd*

(V.P. Singh)  
Member (Judicial)